



**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 388/2019
OA No. 4328/2015
MA No. 3571/2019**

This, the 27th day of July, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A.K. Bishnoi, Member (A)**

R.S. Meena,
Aged 59 years,
S/o Sh. Mam Raj Meena,
R/o 49/1, Banglow Road,
Kamla Nagar,
Delhi. ...Applicant

(By Advocate: Mr. M.K. Bhardwaj)

Versus

1. Ms. Varsha Joshi,
Commissioner North DMC,
4th Floor, Civic Centre, Delhi.
2. Ms. Nidhi Srivastav
Additional Commissioner (Estt.)
North Delhi Municipal Corporation,
Dr. SP Mukherjee Civic Centre, 4th Floor
J. L. Marg,
New Delhi.
3. Ms. Nidhi Srivastav
Director (Personnel)
North Delhi Municipal Corporation,
Dr. SP Mukherjee Civic Centre, 13th Floor
J. L. Marg,
New Delhi.
4. Sh. R. K. Gupta
Secy. Union Public Service Commission
(Through its Chairman)
Dholpur House, Shahjahan Road,
New Delhi.

...Respondents

(By Advocate: Mr. R.V. Sinha)

O R D E R (ORAL)**Mr. Justice L. Narasimha Reddy :**

This Contempt Case is filed alleging that the respondents did not implement the order dated 20.12.2019 passed in OA No.4328/2019.

2. We heard Shri M. K. Bhardwaj, learned counsel for the applicant and Shri R. V. Sinha with Shri Amit Sinha, learned counsel for the respondents.

3. The contempt case has undergone several stages. The direction issued in the OA was for preparation of seniority list and for extending the consequential benefits. The seniority list was published and consequential benefits were also extended to certain level. As a matter of fact, the Tribunal passed a detailed order on 20.12.2019 by issuing certain directions.

4. The respondents filed Writ Petition No.661/2020 and the Hon'ble High Court of Delhi was pleased to allow the same vide its judgment dated 23.09.2020. It was left open to the applicant to work out his remedies in subsequent proceedings.



5. We, therefore, close the Contempt Case, leaving it open to the applicant to work out his remedies in accordance with law.

(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

sd/pj/ns